

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **07.07.2021** at **10.30 A.M.**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R. SUCHARITHA, MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/175/CHE/2021 IN IBA/40/2019
NAME OF PETITIONER : Pathukasahasram Raghunathan Raman of
M/s Prescott Productions Pvt Ltd
NAME OF RESPONDENT :
SECTION : Sec 33(1) Of IBC 2016

ORDER

Applicant is represented by Mr. Sathishkumar, Advocate through video conferencing platform.

Heard. **Order reserved.**

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(R. SUCHARITHA)
MEMBER (JUDICIAL)